

## NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.09.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

#### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer  <b>With</b>	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
2.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	Misha	Shyel Trehan-R1
3.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	Charu Bansal	K. Datta Shyel Trehan-R1
4.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer  <b>With</b>	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP

5.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.  <b>With</b>	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
6.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.  <b>With</b>	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
7.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
8.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.  <b>With</b>	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
9.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
10.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2

**For Admission (After Notice)**

11.	Comp. App. (AT) (Ins) No. 231 of 2021	Assistant Commissioner of State Tax Vs. State Bank of India & Anr.	Maulik Nanavati	Sandeep Bajaj Soayib Qureshi Ajay Sharma Mamta Binani-R3
12.	Comp. App. (AT) (Ins) No. 346 of 2021	Rahul Arunprasad Patel Vs. Invesco Asset Management (India) Pvt. Ltd. & Anr.	Heena George	Prakruti Josh adhika Gautam-R1 Ishan Shah-R2 Karan Valecha
13.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr.	Dheeraj Nair	Shardul S. Shroff Ameya Gokhale Pragya Sharma Moulshree Shukla Diksha Gupta-R1 Madhur Mahajan Victor Das-R2
14.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr.	Mahesh Agarwal	Shardul S. Shroff Prateek Seksaria Aneya Gokhale Vaibhav Singh-R1

<b>15.</b>	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd.	Mahesh Agarwal	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Aneya Gokhale-R1
<b>16.</b>	Comp. App. (AT) No. 73 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	Dheeraj Nair	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Pragya Sharma-R1 Prateek Gupta Madhur Mahajan Mahesh Agarwal-R2

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By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar